

12.8½ hrs.

MESSAGE FROM RAJYA SABHA SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 14th March, 1973, and transmitted to the Rajya Sabha for its recommendation and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill"

13.09 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

FIFTEENTH REPORT

SHRI BUTA SINGH (Rupar): I beg to present the Fifteenth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Department of Revenue and Insurance)-Reservations for, and Employment of, Scheduled Castes and Scheduled Tribes in the Life Insurance Corporation of India and facilities/concessions provided to Scheduled Castes and Scheduled Tribes by the Life Insurance Corporation of India.

13.9½ hrs.

RE. DIFFICULTIES OF WEAVERS OF MADHUBANI, BIHAR

SHRI JAGANNATH MISHRA (Madhubani): There are more than 25 000 families of weavers in the district of Madhubani, Bihar and their only means of livelihood is weaving.

They are landless and naturally, they are very poor and because of the sky-touching prices of the yarn and other raw materials, they are forced to remain unemployed so much so that they have grown disgusted and annoyed. They have been forced to leave their State and go to Bombay and elsewhere in search of jobs. They are just on the verge of starvation and I would therefore request Government to make a statement so that something concrete or solid is done to ameliorate their difficulties. Thank you

THE MINISTER OF COMMERCE (PROF. D P CHATTOPADHYAYA): We have already announced on the 9th of February before this honourable House about the policy to alleviate the sufferings and grievances of these persons, which were referred to by the hon Member. In the meanwhile, Sir rules and regulations have been framed and the State Governments also have been suitably instructed to see that the allotted yarn gets lifted up by them and delivered to the weavers concerned. We have, therefore, done our best. Sir, and it is now for the State Governments to do the needful.

13.13 hrs.

DEMANDS FOR GRANTS (RAILWAYS), 1973-74—contd

श्री साधु राम (फिल्लौर) रेलवे मिनिस्ट्री की डिमान्ड पर मैं कल बोल रहा था। तब मैंने कुछ बातों का जिक्र किया था। आज मैं ग्रेड्यूड कास्ट और ट्राइवज की रिजर्वेशन के बारे में कुछ कहना चाहता हूँ। उनके बारे में हमें बहुत सी कम्प्लेंट्स मिलती हैं। मैं चाहता हूँ कि रेलवे मिनिस्टर पेंपर मंगाकर देखें कि ग्रेड 1, ग्रेड 2 और ग्रेड 3 में कितने लोग हैं? उनके साथ बहुत बेइंसाफी और डिमिनिशन हो रहा है। उनकी सविस का कोई न कोई बहाना बनाकर टर्मिनेट कर दिया जाता है। मिनिस्टर साहब भी इस तरह की बातों की तरफ ध्यान नहीं